

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Veda Biofuel Limited Date of Commencement of Liquidation: 26-05-2020; List of Stakeholders as on Date: 25-07-2020; Name of IP: Mr. Sisir Kumar Appikatta; Last 5 digit of registration number: 11283

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	1068432380	4	1068432380				Annexure 3
4	Unsecured financial creditors	4	237614665	4	39625916		197988749.00		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	2734083	2	2734083				Annexure 6
7	Operational creditors (Government Dues)	1	87106543	1	87106543				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	43	257941666	43	194116407		63825258.15		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		54	1653829337	54	1392015329	0	261814007.15	0	